

[ Shri Raghunath Singh ]

10th August, 1959, resulting in injuries to eight persons and the other near Jama Masjid on the 14th August, 1959, resulting in the death of one persons".

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to make a statement in this respect.

The House will have heard with regret of the unfortunate incident that occurred on the night of the 10th August, 1959, near the Jubilee Cinema, Delhi. The facts are that at about 9.15 P.M., a police patrol party consisting of a Head Constable and three Constables heard the noise of an explosion close to the Jubilee Cinema. The police rushed to the spot and found that 8 persons had been injured, of whom one was a Constable. This Constable informed the party that a young boy about 14 or 15 years of age had been holding an object in his hands when it suddenly burst and caused an explosion. A police flying squad was immediately called for and the injured persons including the young boy who had also been injured were taken to the Irwin Hospital for medical treatment. The police made an inspection of the spot where the explosion had occurred and took into possession blood-stained earth, some pieces of glass and some charred rags. The young boy informed the police that he had picked up a bottle from near a weighing machine in the verandah of the Jubilee Cinema at the request of three persons who were standing there. As soon as he did so, the bottle burst causing injuries on his hands and chest. The police registered a case under the Explosive Substances Act and further inquiries are being made.

I might also take this opportunity of mentioning another regrettable explosion which occurred on the 14th August, 1959. An Assistant Sub-Inspector of Police who was on duty at the Red Fort Parade Ground heard an explosion at about 6 a.m. about 100 yards west of the Elgin Road. He

immediately rushed to the spot and discovered a man lying on the ground with injuries on his hand, face and chest. The man was unfortunately unable to make a statement and died within a few minutes. The Assistant Sub-Inspector informed the Kotwall Police Station, and the police immediately arrived at the scene. On a search of the belongings of the deceased, some cotton and a packet containing some powder was recovered. These articles are being examined. A case under the Explosive Substances Act has been registered and investigations are being conducted.

12 15 hrs.

#### BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I want to announce a slight modification in the order of business.

The discussion on the Resolution to approve of the Proclamation of the President regarding the State of Kerala would continue upto 3-30 P.M. on August 20, 1959. At the conclusion of the discussion, the House will take up further consideration of the Oil and Natural Gas Commission Bill.

The discussion on the Report of the National Small Industries Corporation (Private) Ltd, on a motion by Shri Harish Chandra Mathur, which was earlier fixed to take place at 3 P.M. on Thursday, August 20, would now be held at 3 P.M. on Saturday, August 22.

12 16 hrs.

#### RESOLUTION RE PROCLAMATION IN RESPECT OF KERALA— contd

Mr. Speaker: The House will now take up further discussion of the following Resolution moved by Shri G. B. Pant on the 17th August, 1959, namely:—

"That this House approves the Proclamation issued by the